

(b) We have taken up all cases of Indian prisoners with Pakistan authorities whenever such cases are brought to our notice.

(c) As a result of our sustained efforts, 37 Indian prisoners were released and repatriated on 15-7-91. Efforts to secure the release of other Indian prisoners continue.

Construction of Dams on Dhasan and Ken Rivers

593. SHRI RAJENDRA AGNIHOTRI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any proposal for construction of dams on Dhasan and Ken Rivers of Uttar Pradesh and Madhya Pradesh is pending with the Union Government; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) No proposal for the construction of a dam on the Dhasan River has been received at the Centre. A proposal for the Ken Multipurpose Project (also known as Greater Gangau Dam) was received in July, 1982 for appraisal by the Central Water Commission. This project is an inter-State Project between Uttar Pradesh and Madhya Pradesh. As there was difference in assessment of available water resources at the dam site between the co-basin States, the project planning could not be finalised. After examination, therefore, the Central Water Commission returned the project to the Madhya Pradesh Government in February, 1987 to prepare a modified project report on the basis of finalised water availability between the two States. The two States have not reached an agreement on the quantum of water availability.

Sugarcane Production

594. SHRI RAJVEER SINGH: Will the Minister of AGRICULTURE be pleased to state:

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(a) whether any steps are being taken by the Government to provide incentives to the farmers and to make them adopt new techniques for increasing sugarcane production in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Government of India provide loans out of Sugar Development Fund (SDF) to sugar undertakings through the State Governments *inter alia* for sugarcane development in sugar factory areas. Loans are granted to sugar undertakings on recommendations of State Governments for providing incentives to cultivators to switch over to improved varieties, pest control measures, rearing nurseries, irrigation etc. under sugarcane development scheme. A provision of Rs. 40 crores as loans under SDF to these undertakings has been made for implementation of the scheme during 1991-92.

Besides, Government of India provide grant-in-aid under SDF to the Indian Council of Agricultural Research for a project on "Adoptive Research on Sugarcane". The project covers the programmes on production of breeder, foundation and certified seeds in adequate quantity for continuous supply to farmers, improved management of ratoon crop for better yield in Uttar Pradesh, Bihar and Haryana and management of sugarcane crop under water-logged conditions in Eastern Uttar Pradesh and Bihar. The budgetary outlay of the project for the year 1991-92 is Rs. 414.81 lakh.

New Telephone connections in East Delhi

595. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether new telephone connections are yet to be provided to such